

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.07.2022 (WEDNESDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

### **For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai
2.	Comp. App. (AT) (Ins) No. 170 of 2020	Pranav Sharma Vs. Syndicate Bank	Shankari Mishra	Hitesh Sachar-R1
3.	Comp. App. (AT) (Ins) No. 179 of 2020	Rungta Business Pvt. Ltd. Vs. Shradha Agencies Pvt. Ltd.	Ankur S.Kulkarni	Sonal Anand Aayush Sai
4.	Comp. App. (AT) (Ins) No. 239 of 2020	ETA Engineering Pvt. Ltd. Vs. Alliance Mall Developers Co. Pvt. Ltd.	Gautam Dutta	Pritha Srikumar Nikita Garg
5.	Comp. App. (AT) (Ins) No. 636 of 2020	State Bank of India Vs. Vibha Agro Tech Ltd.	Sanjay Kapur	M. Srinivasan Rao
6.	Comp. App. (AT) (Ins) No. 480 of 2022	Shrinathji Trading Company Vs. Sanwaria Consumer Ltd. & Anr.	Neha Gupta	Gautam Mittal Manish Jain
7.	Comp. App. (AT) (Ins) No. 635 & 636 of 2022	Aggarsain Spinners Ltd. Vs. Shreeji Cotf AB Ltd. & Ors.  <b>With</b>	Prashu Paul	Abhishek Anand Mohak Sharma Viren Sharma Manish Jain Divya Sharma
8.	Comp. App. (AT) (Ins) No. 637 & 638 of 2022	Aggarsain Spinners Ltd. Vs. Sumat Gupta & Anr.	Akhil Anand	Abhishek Anand Mohak Sharma Viren Sharma

### **For Hearing**

9.	Comp. App. (AT) (Ins) No. 244 of 2020	Vinayak Laser Tech Pvt. Ltd. Vs. Instapower Ltd.	Vineet Sharma	Harsh Gattani Mudit Gupta
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<b>10.</b>	Comp. App. (AT) (Ins) No. 825 of 2020 & I.A. No. 711 of 2022	Gammon Infrastructure Projects Ltd. Vs. AF Consult India Pvt. Ltd. & Anr.	Nikhil Jain	Sanjana saddy-R1 Pradeep Dahiya-R2 Devvart Rana-RP
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>11.</b>	Comp. App. (AT) (Ins) No. 477 of 2020  <b>(PH)</b>	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Rajat Lohia-R1 Rahul Parasram Puria Keith Varghese-R2
<b>12.</b>	Comp. App. (AT) (Ins) No. 65 of 2022  <b>(PH)</b>	Ravi Kumar Tomar Vs. Newgen Speciality Plastics Ltd. & Anr.	Pren Nath Aneja	Mohit Nandwani-R1 CMA Sandeep Kr. Bhatt

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**